

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 946
ANSWERED ON 09.02.2024

HIGH SPEED CORRIDORS

946 SHRI P. WILSON:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of feasibility report conducted by Government for high-speed corridors linking New Delhi to Kolkata, New Delhi to Mumbai, Mumbai to Chennai, and Delhi to Amritsar via Chandigarh and anticipated timeline, funds proposed for the above projects;
- (b) whether Government has considered starting Bullet train connecting Chennai to New Delhi, if so, the details thereof and if not, reasons therefor; and
- (c) whether Government has devised any Vision plan to have bullet train corridors in each State by 2030, if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)

(a) to (c) : For development of High Speed Rail, Ministry of Railways had undertaken feasibility studies on some routes of Golden Quadrilateral. The details of mentioned Corridors is as follows:-

- (i) Delhi-Kolkata (1474 Km)
- (ii) Delhi-Mumbai (1402 Km)
- (iii) Mumbai-Chennai (1317 Km)

Further, the Survey and preparation of Detailed Project Report (DPR) for the following Seven (7) High Speed Rail (HSR) corridors have also been undertaken as below :-

- (i) Delhi-Varanasi (813Km)
- (ii) Delhi- Ahmedabad (878 Km)
- (iii) Mumbai- Nagpur (765 Km)
- (iv) Mumbai- Hyderabad (671 Km)
- (v) Chennai-Bengaluru-Mysore (435 Km Approx.)
- (vi) Delhi- Chandigarh-Amritsar (459 Km Approx.)
- (vii) Varanasi-Howrah (760 Km Approx.)

The decision to sanction any HSR Corridor/Project depends on many factors such as outcome of DPR, techno-economic feasibility, availability of resources and financing options.

Till now, Government has sanctioned one project of High Speed Rail, namely Mumbai-Ahmedabad High Speed Rail (MAHSR) Project with technical and financial assistance of Government of Japan.
